

SUPREME COURT OF INDIA
NOTICE

TAKE NOTICE THAT THE MATTERS SHOWN IN THE CAUSE LIST OF I.D. REGISTRAR'S CHAMBERS PRESIDED OVER BY MR. KAPIL MEHTA, REGISTRAR FOR 29TH & 30TH MAY, 2018 WILL NOW BE TAKEN UP BY MR. KAPIL MEHTA, REGISTRAR ON 18.06.2018 AND 19.06.2018, RESPECTIVELY INSTEAD ON 12.06.2018 AND 13.06.2018.

DATED THIS THE 11TH DAY OF JUNE, 2018.


BRANCH OFFICER (DEU)

COPY TO:

ALL CONCERNED